COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS (ENGLISH VERSION)



Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-THIRD REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Forty-third Report.

- 2. The Committee met on the 27th April, 1964 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 1st May, 1964.
- 3. The Members whose resolutions had been included in the List of Business for the 1st May, 1964 had been invited to present their views on the resolutions before the Committee. Shri Sidheshwar Prasad attended the sitting.
 - 4. The Committee recommend the allocation of time as follows:-
 - (1) Resolution regarding National Policy in Education.

2 hours.

(2) Resolution regarding Krishna Godavari waters dispute.

2 hours.

(3) Resolution regarding Price of Foodgrains.

l hour.

New Delhi; April 27, 1964.

Vaisakha 7, 1886 (Saka).

s. v. krishnamoorthy rao,

Chairman,

Committee on Private Members' Bills and Resolutions.

GMGIPND-478 (D) LS JC 8598-Lino (NS)-29-4-64-550